

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : CA/361/2020
NAME OF PETITIONER : Shalom Promotional Chits Pvt Ltd
NAME OF RESPONDENT : ROC, Coimbatore
SECTION : Sec 252 Of CA 2013

ORDER

The Applicant is represented by Mr. S. Sandeep Kumar, Advocate through video conferencing platform.

List this matter on **08.09.2021** for hearing.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

ghk

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)